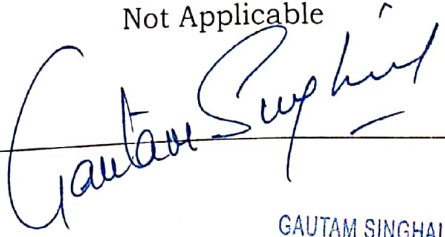


**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

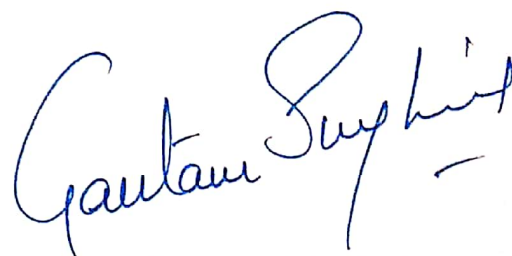
**FOR THE ATTENTION OF THE CREDITORS OF M/s HINT PUBLICATION
PRIVATE LIMITED**

S. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	M/s Hint Publication Private Limited
2	Date of incorporation of corporate debtor	8 th April 1985
3	Authority under which corporate debtor is incorporated / Registered	Registrar of Companies, Kanpur
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U22110UP1985PTC007124
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: M/s Hint Publication Private Limited 18 - A, Raj Nagar, Ghaziabad, Uttar Pradesh - 201001
6	Insolvency commencement date in respect of corporate debtor	27 th February 2020 (Order received on 2 nd March 2020)
7	Estimated date of closure of insolvency resolution process	25 th August 2020 (180 th day from the date of commencement of Insolvency Resolution process)
8	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Gautam Singhal Registration No.: IBBI/IPA-001/IP/P-01437/2018-2019/12240
9	Address and e-mail of the interim resolution professional, as registered with the Board	Address: C - 35, Ground Floor, Vivek Vihar, Phase - 1, New Delhi - 110095 Email : gautam@klfindia.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Kumar Law Firm 3 rd & 4 th Floors, DA - 9, Enkay House, Veer Sarvarkar Block, Opposite Nathu Sweets, Metro Pillar No. 54, Shakarpur, Delhi - 110092 Email : hppl.cirp@gmail.com
11	Last date for submission of claims	16 th March 2020 (14 th day from the date of receipt of the Order i.e. 2 nd March 2020)
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable 

GAUTAM SINGHAL
INSOLVENCY PROFESSIONAL
Registration No.-IBBI/IPA-001/IP/P-01437/2018-2019/12240
C-35, Ground Floor, Vivek Vihar, Phase-I, Delhi-110095

13	Names of Insolvency Professionals identified to act as Authorized Representatives of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/home/downloads (b) NA

1. **Notice** is hereby given that the Hon'ble National Company Law Tribunal, Allahabad Bench, Uttar Pradesh has ordered the commencement of Corporate Insolvency Resolution Process of **M/S HINT PUBLICATION PRIVATE LIMITED** vide Order dated 27.02.2020 which was received on 02.03.2020.
2. The creditors of M/S HINT PUBLICATION PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 16th March 2020 (14th day from the date of receipt of Order i.e. 2nd March 2020), to the Interim Resolution Professional at the address mentioned against item No. 10.
3. The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
4. Submission of false or misleading proof of claims shall attract penalties.



Mr. Gautam Singhal

Interim Resolution Professional

for M/s Hint Publication Private Limited

IBBI/IPA-001/IP/P-01437/2018-2019/12240

Date: 03.03.2020

Place: Delhi

GAUTAM SINGHAL
INSOLVENCY PROFESSIONAL
Registration No.-IBBI/IPA-001/IP/P-01437/2018-2019/12240
C-35, Ground Floor, Vivek Vihar, Phase-I, Delhi-110095